

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**



**OA No. 2063/2019
MA No. 2587/2019**

This the 15th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Bharat Dhupar, aged -39 years, 'C'
S/o late Sh. R.K. Dhupar
Working as Clerk
Northern Railway, Delhi Division
R/o 200/B-2, Railway Flats, Basant lane
New Delhi-55. ...Applicant

(through Sh. Yogesh Sharma)

Versus

1. Union of India through
The General Manager
Northern Railway, Baroda House, New Delhi.

2. The Sr. Divisional Medical Officer
Northern Railway Central Hospital
New Delhi. ...Respondents

(through Sh. V.S.R. Krishna and Sh. Shailendra Tiwary)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

Learned counsel for the applicant submits that this OA may be disposed of with the direction to the respondents to decide the representation of the applicant dated 27.05.2019 (Annexure A/2).



2. Hence, the OA is disposed of, without going into the merits of the case with a direction to the respondents to dispose of the pending representation of the applicant dated 27.05.2019 by passing a reasoned and speaking order, within six weeks from the date of receipt of a certified copy of this order. Pending MA, if any, also stands disposed of. No costs.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

/ns/